AADHAAR OF DECEASED PERSONS

5519. ADV. ADOOR PRAKASH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is any provision to deactivate Aadhaar of deceased person;
(b) if so, the details thereof and if not the reasons therefor;
(c) whether the Unique Identification Authority of India (UIDAI) has considered deactivation of Aadhaar of the deceased while issuing death certificate;
(d) if so, the details thereof and the time by which this provision will be implemented;
(e) the details of the percentage of population holding Aadhaar presently State/UT-wise; and
(f) whether the Government has any plan to use Aadhaar data for census and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): No, Sir.

(b): At present, there is no mechanism to receive the Aadhaar number of deceased persons from the Registrars appointed by State Governments under the provisions of the Registration of Births and Deaths Act, 1969 for the registration of births and deaths, to deactivate Aadhaar.

(c) and (d): Registrars appointed by State Governments under the said Act register births and deaths in their respective local areas. The Unique Identification Authority of India has apprised that the Registrar General of India had sought the Authority's suggestions on draft amendments to the Registration of Births and Deaths Act, 1969, regarding the capturing of the Aadhaar number of a deceased person while issuing the death certificate, for subsequent sharing of the Aadhaar number by the Registrar with the Authority for deactivation of Aadhaar.

(e): The Unique Identification Authority of India provides digital identity (Aadhaar) and digital authentication services in respect of all residents of India. The Authority has informed that, as on 28.2.2023, more than 136 crore Aadhaar numbers have been issued by it and that, after adjusting for the estimated number of deaths, the estimated number of living Aadhaar number holders is 130.2 crore, which is over 94% of the total projected population for 2022. The State- and Union-territory-wise details of the same are at Annex.

(f): The Office of the Registrar General and Census Commissioner of India has informed that there is no plan to use Aadhaar data for census.

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Details of the estimated number of living Aadhaar number holders
(as on 28.2.2023)

Sl. No.	State / Union territory	Population (projected for 2022)	Aadhaar assigned (live)	Saturation percentage (live)
1	Andaman and Nicobar Islands	4,02,000	3,89,814	96.97%
2	Andhra Pradesh	5,29,72,000	5,20,22,693	98.21%
3	Arunachal Pradesh	15,48,000	12,43,448	80.33%
4	Assam	3,53,78,000	3,07,00,745	86.78%
5	Bihar	12,49,19,000	10,93,04,466	87.50%
6	Chandigarh	12,19,000	11,65,303	95.59%
7	Chhattisgarh	2,98,36,000	2,82,91,224	94.82%
8	Dadra and Nagar Haveli and Daman and Diu	6,44,174	6,03,173	93.64%
9	Delhi	2,09,65,000	2,27,80,450	108.66%
10	Goa	15,67,000	16,26,423	103.79%
11	Gujarat	7,06,48,000	6,55,39,544	92.77%
12	Haryana	2,98,46,000	3,02,11,454	101.22%
13	Himachal Pradesh	74,31,000	77,73,590	104.61%
14	Jammu Kashmir	1,35,05,000	1,17,39,277	86.93%
15	Jharkhand	3,89,69,000	3,59,40,602	92.23%
16	Karnataka	6,72,68,000	6,48,93,395	96.47%
17	Kerala	3,56,33,000	3,74,37,115	105.06%
18	Ladakh	2,99,000	2,40,182	80.33%
19	Lakshadweep	68,000	74,013	108.84%
20	Madhya Pradesh	8,55,48,000	7,80,18,912	91.20%
21	Maharashtra	12,54,11,000	11,89,91,428	94.88%
22	Manipur	31,94,000	26,49,224	82.94%
23	Meghalaya	33,18,000	23,02,923	69.41%
24	Mizoram	12,27,000	11,94,716	97.37%
25	Nagaland	22,13,000	13,62,624	61.57%
26	Odisha	4,41,62,000	4,41,31,247	99.93%
27	Puducherry	13,62,786	12,95,499	95.06%
28	Punjab	3,05,35,000	3,13,17,377	102.56%
29	Rajasthan	8,01,53,000	7,53,62,692	94.02%
30	Sikkim	6,83,000	5,77,440	84.54%
31	Tamil Nadu	7,66,31,000	7,43,94,675	97.08%
32	Telangana	3,79,07,000	3,85,80,185	101.78%
33	Tripura	41,09,000	38,29,261	93.19%
34	Uttar Pradesh	23,32,97,000	21,80,89,797	93.48%
35	Uttarakhand	1,15,18,000	1,16,15,914	100.85%
36	West Bengal	9,86,04,000	9,63,34,739	97.70%
	Total	**1,37,29,89,959**	**1,30,20,25,563**	**94.83%**

Source: Unique Identification Authority of India

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